

[Shri Pranab Kumar Mukherjee]

(5) A copy of the Wealth-tax (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 147(E) in Gazette of India dated the 1st March, 1976, under sub-section (4) of section 46 of the Wealth-tax Act, 1957. [Placed in Library. See No. LT-10352/76.]

(6) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 162 published in Gazette of India dated the 7th February, 1976 together with an explanatory memorandum

(ii) G.S.R. 163 published in Gazette of India dated the 7th February, 1976 together with an explanatory memorandum

(iii) G.S.R. 68(E) published in Gazette of India dated the 9th February, 1976 together with an explanatory memorandum [Placed in Library. See No. LT-10353/76]

STATEMENT TO FIRE IN A BOGIE OF T84 UP THANA-BOMBAY V T LOCAL TRAIN OF CENTRAL RAILWAY

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): I beg to lay on the Table a statement regarding fire in a bogie of T84 Up Thana-Bombay V.T. Local Train between Sion and Matunga stations of the Central Railway on the 12th February 1976. [Placed in Library. See No. LT-10356/76].

Gadgil Committee Report on Memorandum submitted by NSC Employees Union to P.M., Central Warehousing Corporation (Amdit.) Rules,

1976 and Notification under Seeds Act, 1966.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table—

(1) A copy of the Gadgil Committee Report (Hindi and English versions) on the points raised in the Memorandum submitted by the National Seeds Corporation Employees' Union to the Prime Minister on January 30, 1971. [Placed in Library. See No. LT-10357/76].

(2) A copy of the Central Warehousing Corporation (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 143 in Gazette of India dated the 31st January, 1976, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962 [Placed in Library. See No. LT-10358/76].

(3) A copy of Notification No. G.S.R. 52 (E) (Hindi and English versions) published in Gazette of India dated the 30th January, 1976 containing corrigendum to Notification No. G.S.R. 211 (F) dated the 29th April, 1975, under sub-section (3) of section 25 of the Seeds Act, 1966. [Placed in Library. See No. LT-10359/76].

INDIAN TELEGRAPH (4TH AMDT.) RULES 1976.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of the Indian Telegraph (Fourth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 98 (E) in Gazette of India dated the 27th February,